NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 145/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES: M/s. August Infomedia and Entertainment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER TCSP 144/230-232/NCLT/MB//MAH/2017 TCSP 145/230-232/NCLT/MB//MAH/2017

Mention not on Board.

On the precipe given by the Petitioner Counsel, it appears that the date of Order has been wrongly given as 5.03.2017 instead of mentioning it as 5.04.2017. Therefore, the date of Order is corrected as 5.04.2017 and the Petitioner Counsel is further directed to file the corrected Order before the Registrar of Companies, within three weeks.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASHKUMAR Member (Judicial)